

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4103
ANSWERED ON:26.08.2011
REVENUE FROM FERA AND MRTP
Rawat Shri Ashok Kumar

Will the Minister of FINANCE be pleased to state:

- (a) the revenue earned by the Government from prosecution of cases under Foreign Exchange Regulation Act, 1973 (FERA) and Monopolies and Restrictive Trade Practices (MRTP) during the last three years and as on date;
- (b) whether any review has been done or proposed to be done in this regard; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S.PALANIMANICKAM)

(a) to (c):- As regards the Foreign Exchange Regulation Act, 1973 (FERA), the total amount of penalty realized during the last three years (upto 31.07.2011) is Rs. 1669.14 lakhs. FERA has been repealed with effect from 31.05.2000 with a sun set period upto 31.05.2002.

Monopolies and Restrictive Trade Practices (MRTP) has been repealed with effect from 01.09.2009 and the amount collected by the erstwhile MRTP Commission for the purpose of providing cause lists, copies of final orders, certified copies of docket orders and the file inspection charges during the last three years is Rs.37,473/-.